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(A) O.A-604/95

Serial No. of Order	Date of Order	Order with Signature	
	6. 9 2000	I heard Shri A. Routray, Jr. A.S.C. and Shri Ganeshwar Dalu, Jr. Counsel for the applicant in reply. Hearing in the matter is concluded. Postponed to 20/10/2000 for delivery of orders. <i>[Signature]</i> Vice-Chairman <i>[Signature]</i> Member (J)	O.S. No. 2 dt. 2-4-96 may be seen. Courtroom not filled - For hearing D.B. matter
	20. 10 2000	As per order dated 20. 10. 2000 passed in O.A. 606/95, when O.A. is dismissed, but no order as to costs. <i>[Signature]</i> Vice-Chairman <i>[Signature]</i> Member (J)	<i>[Signature]</i> 4/4 Bench A copy of the order No-2 dt. 2-4-96 may be given to Mr. Akhaya K. Mishra, A.S.C. <i>[Signature]</i> 10/4 <i>[Signature]</i> 10.04.96 S.O Received Copy <i>[Signature]</i> A.S.C. Copy of order dt 20.10.2000 received vide file No. 606/95- <i>[Signature]</i> 30.10.2000 <i>[Signature]</i> S.O.